

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 03.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/1/2015  
NAME OF THE TRANSFEROR : UNION OF INDIA  
NAME OF THE TRANSFERRE : FINANCIAL TECHNOLOGIES INDIA PVT LTD  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

- |  |  |                    |
|--|--|--------------------|
| 1.] B. DHANARAJ<br>DR. SIMON                               | } - Counsel for petitioners - Asst. ASG -            | [Signature]        |
| 2. Nirod Kumar<br>Srinivasan                               | Counsel for R-4,<br>R19-21 & R23-27                  | For<br>[Signature] |
| 3 Arvind Lakshawat<br>Shashank Trivedi<br>KMN Legal.       | } - Counsel for R 29.                                | [Signature]        |
| 4) Raj Kumar Jhabakh<br>Ranjana G                          | - Counsel for<br>Shareholders<br>Association (SHAFT) | [Signature]        |
| 5) Nasiruddin Dike.<br>Edward Jamar<br>Gul Amarchand Mysda | - Counsel for R21,<br>S. 12, 15-18                   | [Signature]        |
| 6) Naveen Kumar Muthi                                      | For Intervenor<br>applicant<br>CA 75/16              | [Signature]        |

(17)

**ORDER**

Counsel for Petitioner present. Counsel for R2 to R4, R5 to R12, R15 to R18, R23 to R27 present. Counsel for Shareholders Association present. Counsel for Intervener Applicant present. Counsel for R29 present and completed his final arguments. Counsel for the Petitioner prayed for time for reply arguments. At request time is enlarged. Put up on **18.12.2017 at 02.30 P.M.**

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**MEMBER (TECHNICAL)**

ghk

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**MEMBER (JUDICIAL)**